

### Wagons for Salt Transportation

2907. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) how many tonnes of salt is lying at rail heads of Kharaghada, Patdi, Bajano, Halvad and Malia awaiting transportation; and

(b) whether adequate number of wagons will be provided therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Net known to this Ministry. However, the demand for wagons registered at these stations is as under as on 20th June, 1980 compared with the position on 20th June, 1979:—

(Figures in wagons)

Station	Demands outstanding as on	
	20-6-1980	20-6-1979
Maliya BG	708	269
Maliya MG		381
Kharaghoda;	1614	5184
Patri	1328	317
Halvad	850	1259
Bajano	No salt traffic is offered at this station	

(b) wagons will be allotted against intents registered at these stations on their due turn.

### Speed Governors for Public Transport Vehicles

2908. SHRI K. MALLANNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that recently Delhi Administration has taken a decision that the public transport vehicles plying on inter-city and inter-State routes should have speed governors; and

(b) if so, whether there has been any reduction in accidents since this decision is taken?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) The Rule regarding compulsory fitment of speed governors has been notified by Delhi Administration only on 4th June, 1980. It is too early to assess the resultant effect by way of reduction in accidents caused by over-speeding of vehicles.

### Public and Private Sector Wagon Producing Units

2909. SHRIMATI KRISHNA SAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the wagon requirements of the Railways are met by the industry set up both in Public Sector and the Private Sector;

(b) whether it is also a fact that there are 13 units with an annual installed capacity of 30,625 wagons in the Private Sector;

(c) whether it is a fact that for want of incentive from Railways, only 4 units are under operation in Public Sector; and

(d) if so, whether Government propose to give incentive to Public Sector to produce more wagons for Railways and gradually reduce the number of Private Sector units?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes; in addition, capacity in three Railway Workshops also utilised for manufacturing limited number of wagons.

(b) There are at present only four active wagon building units in the Private Sector with an annual installed capacity of 8,600 wagons in terms of four wheelers;

(c) No; at present there are five active wagon building units in the Public Sector. Recently wagon orders have been placed on an additional unit in the Public Sector, thereby raising the number of active units in the Public Sector to six; and

(d) The wagon orders are distributed equitably between the Public Sector and the Private Sector units, having regard to their performance, capacity and the outstanding load; there is no proposal to reduce the number of Private Sector Units.

**Conversion of Gandhidham-Bhuj Railway Line**

2910. SHRI MOTIBHAI R. CHAUDHARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a representation about the demand for conversion of metre gauge line from Gandhidham to Bhuj into a broad gauge line, and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Updating the preliminary engineering-cum-traffic survey for the conversion of the existing MG line from Gandhidham to Bhuj into BG and extension of the BG line to Lakhpat via Mandvi has been included in the Budget for 1980-81 at a cost of Rs. 3 lakhs. Further action will be taken on receipt of the Report.

**US arms supply to India**

2911. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the United States intends to sell arms, etc. worth 32 million dollars to India; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) (a) and (b). The U.S. Adminis-

tration has submitted to the U.S. Congress a draft letter of Offer and Acceptance (LOA) for sale to India of more than \$ 25 million worth of TOW anti-Tank Missiles Launchers and Ancillary Equipment. After submission of the draft LOA, the U.S. Congress has 30 calendar days to consider the offer. The offer can be finalised only if a resolution in both Houses objecting to the proposed sale is not introduced and adopted.

**Import of Anti-Biotic Drugs from U.S.A.**

2912. SHRI JYOTIRMOY BOSU: Will the Minister of HEALTH be pleased to state:

(a) the value of anti-biotic drugs imported from the United States of America during the last three years, year-wise;

(b) whether it has been alleged that bulk of these life saving drugs so imported, as adulterated; and

(c) if so, what are the facts there-of and the action taken thereto?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The c.i.f. value of anti-biotic drugs imported from the United States of America during the last 3 years is as under:—

1977-78	Rs. 72.1 lakhs
1978-79	Rs. 10.3 lakhs
1979-80	Rs. 48.8 lakhs

(b) No.

(c) Does not arise.

**Selling of Life Saving Drugs by American Manufacturers**

2913. SHRI JYOTIRMOY BOSU: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware that in the name of selling